

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH**

**COURT – IV**

23.

IA 1305(MB)2023  
IA 4658(MB)2023 IN  
C.P. (IB)/3093(MB)2019

CORAM:

MS. ANU JAGMOHAN SINGH  
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI  
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **20.11.2023**

NAME OF THE PARTIES:

M/S. Union Bank Of India  
Vs  
M/S. Kharewali Steel Pvt Ltd

SECTION: 7, 19(2) OF THE INSOLVENCY AND BANKRUPTCY CODE, 2016

**ORDER**

1. Mr. Yahya Batatawala, Ld. Counsel for the Liquidator present. Ms. Heena Jaysinghani, Ld. Counsel for the Respondent present.
2. Counsel for the statutory auditor seeks time to file reply. At request time is granted.
3. List this matter for hearing on **01.12.2023**.

Sd/-  
**ANU JAGMOHAN SINGH**  
Member (Technical)

Sd/-  
**KISHORE VEMULAPALLI**  
Member (Judicial)